

**Name of the Corporate Debtor: Spark Green Energy (Ahmednagar) Private Limited; Date of commencement of CIRP: 16/11/2021; List of creditors as on: 16/11/2021,
for claims received till 22/03/2022**

Annexure 4

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Brihanmumbai Electricity Supply & Transport Undertaking (BEST Undertaking)	17-12-21	1,28,84,51,313	1,28,40,91,452	Unsecured (Deposit)	NIL	NIL	34.19%	NIL	NIL	43,59,861	NIL	Charge is not registered on MCA records and interest was calculated date beyond insolvency commencement date, which is not admissible
			1,28,84,51,313	1,28,40,91,452				34.19%			43,59,861	-	

Note 1 - Documents called for Security Interest of Brihanmumbai Electricity Supply & Transport Undertaking (BEST Undertaking) as submitted in their Form C - Claim Form

1. Corporate Guarantee and Second Charge on all assets of the Company as per the Investment Agreement dated 23.12.2008.
2. Post-dated cheque dated 30.06.2015 of INR 30 Crores (Cheque No. 226095) drawn on Saraswat Bank , Pali Hill Road) and 30.06.2020 of INR 30 Crores (Cheque No. 208182 drawn on Union Bank of India, Santacruz West)

